

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 126
Appeal No. 66/252/ND/2021

IN THE MATTER OF:

M/s Soham Dwelling Pvt. Ltd.

...

Applicant

Vs.

ROC &Anr.

...

Respondent

Order under Section 252.

Order delivered on 15.07.2021

Coram:

SHRI P. S. N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the ROC : Ms. Sweety Kumar, AROC

For the Respondent :

ORDER

No one is present. Learned AROC and Learned Counsel for the Income Tax Department are also present. In the interest of Justice, post this matter before the Regular Bench on **13.09.2021.**

Sd/-
K.K. VOHRA
MEMBER (TECHNICAL)

Sd/-
P. S. N. PRASAD
MEMBER (JUDICIAL)